

(b) The details of the above projects are as follows:

(₹ in crore)

Name and Place of the Project	Date of Approval	Project Cost	Approved Central Grant	1st Instalment released on 30.03.2015
1. Industrial Area, Sitapur, Morena	5/03/2015	75.00	12.75	3.825
2. Industrial Area, Ujjaini, Dhar	5/03/2015	44.88	11.50	3.45

Decline in exports

2570. SHRI A.W. RABI BERNARD: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether India's exports declined for the seventh successive month in June and key export sectors such as engineering, electronics, leather, textiles and petroleum posted negative growth, if so, the details thereof;

(b) whether concerned over declining exports Government has decided to set up a Trade Facilitation Council comprising members of Centre and States to promote India's overseas shipments if so, the details thereof; and

(c) whether the main objective of the Council will be facilitating trade from States in a bid to boost the country's exports, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) Details of exports for various sectors such as Engineering, Electronics, Textile, Leather and Leather Products and Petroleum Products are given in the table below:

(Values in million USD)

Sl. No.	Sector	Dec-14	Jan-15	Feb-15	Mar-15	Apr-15	May-15	Jun-15
1	2	3	4	5	6	7	8	9
1.	Engineering Goods	6913.1	6881.3	5145.2	6021.5	5880.0	5627.4	5099.9
2.	Electronic Goods	534.6	496.9	461.7	532.8	472.6	467.8	475.4
3.	Textiles and Garments	2870.8	3124.6	2955.3	3044.5	2824.3	2982.6	2975.5

1	2	3	4	5	6	7	8	9
4.	Petroleum Products	4522.6	3023.0	2555.5	2646.1	2755.2	2427.8	2885.5
5.	Leather and Leather Products	513.4	527.4	441.3	434.8	417.9	477.0	519.1
INDIA'S TOTAL EXPORTS		26154.5	24393.6	21983.4	24032.6	22054.7	22346.8	22289.4

(b) and (c) A Council for Trade Development and Promotion has been constituted vide Notification No. S.O. 1798 (E) dated 3rd July, 2015. The composition and the Terms of Reference of the Council are mentioned in the said Notification which is given in Statement.

Statement

*The composition and Terms of Reference of the Council for
Trade Development and Promotion*

Government of India
(Bharat Sarkar)
Department of Commerce
(Vaniya Vibhag)
New Delhi, the 3rd July, 2015

NOTIFICATION

No. S.O. 1798(E) It has been decided to constitute the Council for Trade Development and Promotion with immediate effect in order to ensure a continuous dialogue with State Governments and UTs on measures for providing an International trade enabling environment in the States and to create a framework for making the States active partners in boosting India's exports.

2. The compositions of the Council for Trade Development and Promotion would be as below:

1. Union Commerce and Industry Minister Chairperson
2. Minister in-charge of Trade and Commerce in State Members
Governments and UTs
3. Secretaries to Government of India:
Commerce, Revenue, Shipping, Road Transport and Members
Highways, Civil Aviation, Industrial Policy and Promotion,
Agriculture, Animal Husbandry, Food Processing,
Information Technology, Deptt. of Economic Affairs,
MSME, Textiles, Environment

4. Chairman, Railway Board Members
5. Secretary/CEO, Niti Ayog
6. DGFT
7. DGEP
8. Director Centre for WTO Studies
9. Director RIS
10. DG FIEO
11. Secretary/Generals of FICCI, CII and ASSOCHAM
12. Concerned Joint Secretary in D/o Commerce Member Secretary

Chairman can opt any other official or expert when required.

3. The Terms of Reference for the Council for Trade Development and Promotion would be as follows:
 - (i) To provide a platform to State Governments and UTs for articulating their perspectives on trade policy;
 - (ii) To provide a platform to Government of India for apprising State Governments and UTs about international developments affecting India's trade potential and opportunities and to prepare them to deal with evolving situation;
 - (iii) To help State Governments develop and pursue export strategies in line with national Foreign Trade Policy;
 - (iv) To provide a platform for deliberation on the need for infrastructure relevant for promoting trade and for identification of impediments and infrastructure gaps which adversely affect India's exports;
 - (v) To facilitate a mechanism for discussion on operationalization of trade infrastructure.
4. The Council will be recommendatory in nature and will meet at least once every year. The meetings of the Council will be held at Delhi or anywhere in the country. Records of the discussion will be kept.
5. The Council will be served by the Joint Secretary, in-charge of mainstreaming work.

[No. 10/21/2015-SC]

(Sanjay Chadha)

Joint Secretary to the Government of India